

Shri C. D. Deshmukh: In regard to the second part of the question, the hon. member can get the information, as the figures are given in the statement and he can work out the percentage. As to the first part, it is very difficult to say at any stage if prices have become stabilised.

Dr. P. S. Deshmukh: Has the hon. Minister calculated the national gain as a result of this temporary slump in prices of raw cotton? If so, what is the amount or how does he calculate it?

Shri C. D. Deshmukh: No, Sir.

Dr. P. S. Deshmukh: What assistance does Government propose to give in similar circumstances in the next year, if such circumstances arise?

Mr. Speaker: Order, order.

Shri K. Subrahmanyan: Has the decision to stop the food subsidies to the States been prompted by a desire to offset the general fall in prices?

Shri C. D. Deshmukh: No, Sir.

Shri Bansal: Are Government going to take any steps to arrest the rise in prices which has been taking place in recent months?

Shri C. D. Deshmukh: Well, Sir, over a short term it is not possible to formulate a policy in regard to arresting the rise in prices. It must be remembered that we are considering prices today as compared with the lowest prices reached in March and it may be that there is nothing disquieting in the rise that has taken place so far.

ACADEMY OF DANCE, DRAMA AND MUSIC

*2031. **Dr. Ram Subhag Singh:** Will the Minister of Education be pleased to state:

(a) whether Government propose to establish an Indian Academy of Dance, Drama and Music;

(b) when this academy is expected to start functioning; and

(c) the cost involved in establishing this academy?

The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes, Sir.

(b) The Academy is in the process of being formed.

(c) No exact estimate can be given at this stage.

Dr. Ram Subhag Singh: May I know whether Government proposes to create a cultural trust for organising the

literary and musical activities of the country?

Shri K. D. Malaviya: That is a suggestion for action, Sir.

Dr. Ram Subhag Singh: It is not a suggestion, Sir.

Mr. Speaker: It is a suggestion. In fact, I was going to remark that it was a suggestion for action but if the hon. Minister was going to reply I had no objection.

Shri H. N. Mukerjee: Is Government aware of the good work done in this direction by non-official organisations like the Indian People's Theatre Association to which the Prime Minister bore testimony, and also of the discouragement which is given to such organisations as by the discharge of Central Government employees on account of association with the Indian People's Theatre Association?

Mr. Speaker: Order, order. It is giving information.....

Shri Kelappan: Will the Government be pleased to consider the desirability of helping with funds institutions started by the distinguished artists as it will be more fruitful?

Shri K. D. Malaviya: Government will certainly consider sympathetically any cases that are brought to their notice.

Dr. P. S. Deshmukh: Has the Government taken a census of institutions which teach dancing, drama and music and, if so, how many institutions of each kind are there in the country?

Shri K. D. Malaviya: I require notice to answer this question.

Shri T. S. A. Chettiar: May I know whether the music and drama referred to include also Karnatak music of South India?

Shri K. D. Malaviya: Certainly.

Shri V. P. Nayar: May I know whether this Academy will take up the popularisation of Kathakali and Bharatanatyam?

Mr. Speaker: I think he is going into details.

Shri S. N. Das: In view of the fact that this Academy of music, drama and dancing is going to be started, may I know whether the proposal of starting a Hindustani Music Academy which was to have been located at Lucknow has been abandoned?

Shri K. D. Malaviya: This question relates to the creation of a National

Academy at Delhi. The Government are also considering the question of setting up some regional academies of music, dancing etc.

Dr. P. S. Deshmukh: Has the development of dance, drama and music been included in the Five Years Plan and, if so, what is the provision of money being made for that?

Mr. Speaker: Order, order.

LOANS FOR HOSTELS

*2032. **Shri S. N. Das:** Will the Minister of Education be pleased to state:

(a) the number and names of institutions to whom interest free loans were given for the construction of students hostel under the scheme of the All India Council for Technical Education during 1950-51, 1951-52, giving the amount in each case;

(b) which of them have already constructed such hostels; and

(c) the number of institutions whose applications for loans are still under consideration?

The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) A statement is laid on the Table of the House. [See Appendix X, annexure No. 3.]

(b) Four institutions, namely, College of Engineering, and College of Mining and Metallurgy, Banaras Hindu University, Lakshminarayan Institute of Technology, Nagpur, and the Victoria Jubilee Technical Institute, Bombay, have completed the construction of the hostels.

(c) All the recommendations regarding loans made under the All-India Council's scheme have been given effect, to.

Shri S. N. Das: May I know the names of the institutions from whom requirements were received and considered but loans were not granted?

Shri K. D. Malaviya: Twelve institutes were recommended for help by the All-India Council of Technical Education. Some of these have completed their buildings and all the help promised to them has been given. Others also have been given help but the work has not progressed to completion. There are about six such institutes and their position is as follows. Sir, if you want that I should read it out I shall do so.

Mr. Speaker: Not necessary.

Shri S. N. Das: I wanted to know the names of those institutes from whom requirements were received and considered but loans were not granted.

مسٹر آف ایجوکیشن اینڈ سائنسز (مولانا)

ریسورسز اینڈ سائنسز (مولانا)

آزاد: میں یہ صاف کر دوں کہ نہ تو

گورنمنٹ اس بارے میں ڈائریکٹ

درخواستوں پر غور کرتی ہے۔ نہ ڈائریکٹ

مدد دیتی ہے۔ ایک کونسل قائم ہے

اس کے پاس درخواستیں بھیجی جاتی

ہیں۔ وہ ایجوکیشن کوٹی ہے۔ ضرورت

ہوتی ہے تو ایسی کمیٹی بٹھاتی ہے

اور پھر غور کرنے کے بعد ایسی سفارشیوں

گورنمنٹ کے پاس بھیجتی ہے۔ جن کے

لئے گورنمنٹ کے پاس سفارش آئی تھی

ان سب کو مدد دی گئی۔

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): I want to make it clear that the Government neither deals with the applications in this connection direct, nor gives any direct assistance to the applicants. There is a Council for this purpose which receives applications, makes enquiries, and, if necessary, appoints a committee to go through the cases. After considering the various cases it makes its recommendations to the Government. All the cases that have been recommended for assistance, so far, have been given assistance.]

Shri S. N. Das: May I know how long this scheme will continue?

Shri K. D. Malaviya: So far as these twelve institutes are concerned the recommendations are complete and financial help completed. Certain other applications on *ad hoc* basis have also been made and they are being considered by the Government.

Shri Velayudhan: May I know whether Government is aware that the hostel attached to the Lakshminarayan Institute in Nagpur is not admitting Scheduled Caste students in that Institute?

Mr. Speaker: Order, order.